Annexure - 3													
Name of Corporate debtor Sri Lakshmi Saraswathi S					imited		Date of Commencement of Liquidation			19.01.2024 List of Stakeholders as on 19.03.2024			19.03.2024
List of operational creditors (Government dues)													
Amount in Rs													
SI.No	Details of Claimant Details of Claim Received					Details of claim				Amount of			
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment	Whether lien / attachment removed?	% share in total amount of claims	Amount of Contingent claim	any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
1	Employee Provident Fund Organisation	16.02.2024	10,61,694	10,56,573					Nil	Nil	5,121	Nil	NIL
2	Employee State Insurance Corporation	19.02.2024	53,428	26,227		Nil	NA		Nil	Nil	27,201	Nil	Nil
3	Income Tax Officer	10.07.2023	3,90,71,214	3,90,71,214					Nil	Nil	-	Nil	As the claim is not received during liquidation period, the claim received during CIRP period taken into record as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016 to verify the claim during liquidation period by liquidator.
											22.222		
	TOTAL		4,01,86,336	4,01,54,014							32,322		